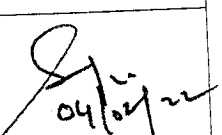


<b>WEEKLY STATEMENT FOR DISPATCH OF ORDERS</b>				
<b>EXCISE APPEAL BRANCH</b>				
<b>CESTAT, NEW DELHI-110066</b>				
<b>FROM 31.01.2022 To 04.02.2022</b>				
<b>S/N O.</b>	<b>APPEAL NO.</b>	<b>ORDER NO.</b>	<b>DATE OF ORDER RECEIVED FROM THE SPS TO HON'BLE PRESIDENT/ VICE PRESIDENT/ MEMBERS</b>	<b>DATE ON WHICH ORDER DISPATCHED</b>
		<b><u>FINAL ORDER</u></b>		
1.	E/52157/2018	FO/50044/2022	31/01/2022	02/02/2022
2.	E/51769/2018	FO/50045/2022	31/01/2022	02/02/2022
3.	E/51345/2019	FO/50058/2022	27/01/2022	03/02/2022
4-6.	E/52349 & 52771-52772/2019	FO/52125-52127/2021	02/02/2022	03/02/2022
		<b><u>Misc Order</u></b>		
1.	E/EH/50006/2022 IN E/50416/2021	MO/50009/2022	31/01/2022	02/02/2022
		<b><u>I.O. Order</u></b>		
		Nil		
				 Deputy Registrar Excise Branch-DB/AR

**Kind Attention:** Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.

Prepared by : Vikash(LDC)